NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 22.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 30/252//HDB/2018
NAME OF THE COMPANY	Eagleclaw Consulting India Pvt
NAME OF THE PETITIONER(S)	Eagleclaw Consulting India Pvt
NAME OF THE RESPONDENT(S)	Registrar Companies of Hyderabad
UNDER SECTION	Sec 252

Counsel for Petitioner(s):

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Ries		

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature	
	S.,			

Counsel for Respondent(s):

Name of the Counsel(s)		Designation	E-mail & T	Signature				
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None appears for the Petitioner. Post the case for admission on 28.03.2018.

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Member (T)

Member (J